

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1260  
TO BE ANSWERED ON 25.11.2019**

**NATIONAL CHILD LABOUR PROJECT**

**1260. SHRI B.N.BACHE GOWDA:  
SHRI SUNIL BABURAO MENDHE:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the projects under the National Child Labour Project presently under implementation; and**  
**(b) the funds given to various agencies for implementation of these projects, State-wise including Karnataka?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): The National Child Labour Project (NCLP) Scheme is a Central Sector Scheme. Under this Scheme the District Project Societies (DPS) are set up at the district level under the Chairmanship of the Collector/District Magistrate for overseeing the implementation of the project.**

**Under this Scheme, the children in the age group of 9-14 years are withdrawn from work and put into NCLP Special Training Centres, where they are provided with bridge education, vocational training, mid-day meal, stipend, health care etc. before being mainstreamed into formal education system. The children in the age group of 5-8 years are directly linked to the formal education system through a close coordination with the Sarva Shiksha Abhiyan. Further, to ensure the effective enforcement of the provisions of the Child Labour Act and smooth implementation of NCLP Scheme, a dedicated online portal named PENCiL (Platform for Effective Enforcement for No Child Labour) is developed in order to make the NCLP successful through better monitoring and implementation ensuring the timely disposal of work with transparency.**

**Under this Scheme, funds are provided directly to the District Project Societies who in turn engage and allocate the funds to NGOs/Voluntary Agencies/Civil Societies Organisation etc. for running of Special Training Centres. The Grant-in-Aid released during 2018-19 under the NCLP Scheme, State-wise is given at Annexure-I.**

\*

\*\*\*\*\*

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UN-STARRED QUESTION NO. 1260 FOR 25.11.2019 BY SHRI B.N.BACHE GOWDA AND SHRI SUNIL BABURAO MENDHE REGARDING NATIONAL CHILD LABOUR PROJECT.**

**Grant Released under NCLP Scheme State-wise during 2018-19 is as follows:**

(Rupees in lakh)

<b>Sl. No.</b>	<b>Name of State</b>	<b>2018-19</b>
1.	Andhra Pradesh	309.46
2.	Assam	1109.45
3.	Gujarat	99.41
4.	Haryana	234.66
5.	Jammu & Kashmir	56.14
6.	Karnataka	184.23
7.	Madhya Pradesh	514.34
8.	Maharashtra	106.19
9.	Odisha	138.62
10.	Punjab	256.88
11.	Rajasthan	319.46
12.	Tamil Nadu	878.53
13.	Telangana	204.56
14.	Uttar Pradesh	1420.72
15.	West Bengal	1896.90

\*\*\*\*\*